NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 138(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/s. Dharamveer & Ors. V/s. Urgan Agro Farming Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

Present none. Re-notify this case on 14th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)